

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **17.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/393/2020
NAME OF PETITIONER : TVS Automobiles Solutions Pvt Ltd
NAME OF RESPONDENT : KPN Travels Solutions Pvt Ltd
SECTION : Sec 9 Of IBC 2016

ORDER

Learned Senior Counsel for Petitioner Mr. E. Om Prakash and Learned Senior Counsel for Respondent Mr. Krishna Srinivasan are present through video conferencing platform.

Learned Senior Counsel for Corporate Debtor expresses his inability to proceed with the matter today and seeks for an adjournment.

Let the matter be posted on **07.04.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)